

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

...

Applicant/Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

List the matter for further consideration on 15.09.2021.


— sd —
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


— sd —
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.08.2021
DPK